

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

29. IA 3603/2022  
IN  
C.P. (IB)/2948(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.11.2022**

Name of the Parties: Bank of India  
Vs.  
M/S. Way 2 Health Diagnostic Pvt. Ltd.

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

**The Court is convened through Video Conference.**

List this matter on 12.12.2022.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/NP/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**